

I. Report and Accounts (2012-13) of NIFT, New Delhi and related papers**II. MoU between Government of India and NHDC**

THE MINISTER OF URBAN DEVELOPMENT, THE MINISTER OF HOUSING AND POVERTY ALLEVIATION AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Sir, on behalf of Shri Santosh Kumar Gangwar, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers:—

- (a) Twenty-seventh Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons or the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 122/16/14]

**II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Textiles) and the National Handloom Development Corporation (NHDC) Limited, for the year 2014-15.
...(Interruptions)...****MoUs between Government of India and various Public Sector Companies**

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री निहाल चन्द) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Organic Chemicals Limited (HOCL) for the year 2014-15

[Place in Library. See No. L.T. 231/16/14]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers) and the Hindustan Insecticides Limited (HIL), for the year 2014-15.

[Placed in Library. See No. L.T.232/16/14]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers) and the Brahmaputra Cracker and Polymer Limited (BCPL), for the year 2014-15.

[Placed in Library. See No. L.T. 88/16/14]

...(Interruptions)...